NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD

NAME OF THE RESPONDENT(S) : EL FORGE LTD

: CP/688/ (IB)/CB/2017

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.) A-R.PRADEEP

ABVOCATE FOR

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for Respondent present and submitted that the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**